

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 26 of 2016  
(Circuit Bench Case)**

**In the matter of :-**

**P.Chandrashekar Nair and another**

**Vs**

- 1. Tomy Thomas**
- 2. Thalappalam Grama Panchayath**
- 3. SEIAA**

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER**

**HON'BLE MR.P.S.RAO, EXPERT MEMBER**

**Present:**

**Applicant : Mr.Shaji Thomas**

**Respondent No.1 : Mr.Jobi Jose Kondody**

**Respondent No.2 : Mr.Rajan Vishnu Raj and Harish Vasudevan**

**Respondent No.3 : Mrs.Vidyalakshmi**

Note of the Registry	Orders of the Tribunal
Item No.13	<p>Date: 6<sup>th</sup> October, 2017</p> <p>Post this appeal on 04.12.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>